

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 108 of 2011 &
I.A. No. 178 of 2011**

Dated : 22nd February, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Tamil Nadu Electricity Board
Versus**

....Appellant (s)

Sree Rengaraaj Power (P) & Ltd. Anr.

Respondent (s)

Counsel for the Appellant (s) : Mr. Vallinayagam

Counsel for the Respondent(s): Mrs. N. Shoba, Mr. Sriram J. Thalapathy
Mr. V. Adhimoolam

ORDER

Heard the learned counsel for the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/vs

